

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 09.01.2026

S.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
2/2026	09.01.2026	BLAPL-12174/2025	J.R.BISWAL	C.O.		Order Dtd. 2026-01-07	BAIL-1
6/2026	09.01.2026	BLAPL-10815/2025	B.K.DALAI	C.O.		Order Dtd. 2026-01-07	BAIL-1
7/2026	09.01.2026	BLAPL-12111/2025	M.NANDY	C.O.		Order Dtd. 2026-01-07	BAIL-2
8/2026	09.01.2026	BLAPL-13105/2025	P.K.DASH	C.O.		Order Dtd. 2026-01-07	
10/2026	09.01.2026	BLAPL-10807/2025	L.D.PANDA	C.O.		Order Dtd. 2026-01-07	BAIL-2
11/2026	09.01.2026	BLAPL-9776/2025	T R DAS	C.O.		Order Dtd. 2026-01-07	
12/2026	09.01.2026	BLAPL-12484/2025	T R DAS	C.O.		Order Dtd. 2026-01-07	BAIL-1
13/2026	09.01.2026	BLAPL-9781/2025	T R DAS	C.O.		Order Dtd. 2026-01-07	BAIL-1
14/2026	09.01.2026	ABLAPL-13177/2024	J.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
15/2026	09.01.2026	ABLAPL-128/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
16/2026	09.01.2026	ABLAPL-249/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	BAIL-1
17/2026	09.01.2026	WP (C) - 35671/2025	A. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-2
18/2026	09.01.2026	ABLAPL-12122/2025	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	BAIL-1
19/2026	09.01.2026	WP (C) - 28447/2025	C. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4

0/2026	09.01.2026	ABLAPL-13013/2024	A P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
1/2026	09.01.2026	ABLAPL-13018/2024	A P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
2/2026	09.01.2026	WP (C) - 28447/2025	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4
3/2026	09.01.2026	ABLAPL-481/2025	HEMANT KU. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
4/2026	09.01.2026	WP (C) - 35671/2025	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-2
5/2026	09.01.2026	ABLAPL-63/2026	HARIHAR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
6/2026	09.01.2026	WP (C) - 15755/2025	C. KHATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISIO BENCH-2)
7/2026	09.01.2026	WP (C) - 15755/2025	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISIO BENCH-2)
8/2026	09.01.2026	WP (C) - 6654/2025	H. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-1
9/2026	09.01.2026	WP (C) - 36932/2025	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-2
0/2026	09.01.2026	WP (C) - 25368/2025	A. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-01-19	WRIT BRANCH-2
1/2026	09.01.2026	WP (C) - 33478/2025	B. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	WRIT BRANCH (DIVISIO BENCH-1)
3/2026	09.01.2026	WP (C) - 23467/2025	P. JENA	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	WRIT BRANCH-2
4/2026	09.01.2026	WP (C) - 255/2026	P. N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	
5/2026	09.01.2026	WP (C) - 35412/2025	B. K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	WRIT BRANCH-5
6/2026	09.01.2026	WP (C) - 35416/2025	B. K. SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	
7/2026	09.01.2026	WP (C) - 37477/2025	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	

8/2026	09.01.2026	WP (C) - 19843/2025	D. P. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	
9/2026	09.01.2026	WP (C) - 37365/2025	T. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-02-03	
1/2026	09.01.2026	WP (C) - 37364/2025	T. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-1)
2/2026	09.01.2026	WP (C) - 197/2026	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	
3/2026	09.01.2026	WP (C) - 35998/2025	K.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	WRIT BRANCH-7
4/2026	09.01.2026	WP (C) - 36684/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-01-07	WRIT BRANCH-6
1/2026	09.01.2026	CRLA-1309/2023	P. S. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4/2026	09.01.2026	WP (C) - 14548/2016	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-7
5/2026	09.01.2026	WP (C) - 14548/2016	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-7
6/2026	09.01.2026	JCRLA-85/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
7/2026	09.01.2026	BLAPL-11981/2025	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	BAIL-2
3/2026	09.01.2026	ABLAPL-1596/2025	T.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
6/2026	09.01.2026	BLAPL-10976/2025	R. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
7/2026	09.01.2026	ABLAPL-5918/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
8/2026	09.01.2026	CRLMC-5677/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
0/2026	09.01.2026	TRP (C) - 52/2024	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	M.J.C.
1/2026	09.01.2026	WP (C) - 16537/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4
2/2026	09.01.2026	WP (C) - 16537/2025	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	WRIT BRANCH-4

3/2026	09.01.2026	BLAPL-10814/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
5/2026	09.01.2026	WP (C) - 27567/2025	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
6/2026	09.01.2026	WP (C) - 32090/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	WRIT BRANCH-6
7/2026	09.01.2026	WP (C) - 37102/2025	K K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-3
9/2026	09.01.2026	WP (C) - 37599/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	WRIT BRANCH-5
0/2026	09.01.2026	WP (C) - 37786/2025	K K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-7
1/2026	09.01.2026	WP (C) - 5592/2021	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-8
2/2026	09.01.2026	WP (C) - 33478/2025	MAHESH KUMAR AGARWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	WRIT BRANCH (DIVISION BENCH-1)
3/2026	09.01.2026	WP (C) - 37816/2025	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-2
5/2026	09.01.2026	WP (C) - 49/2026	S K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-8
6/2026	09.01.2026	WP (C) - 124/2026	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-6
7/2026	09.01.2026	WP (C) - 164/2026	AMLAN SHAKTI PAAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
8/2026	09.01.2026	WP (C) - 37087/2022	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-4
9/2026	09.01.2026	WP (C) - 37743/2025	SUMAN MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	WRIT BRANCH-3
0/2026	09.01.2026	WP (C) - 37727/2025	SUMAN MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	WRIT BRANCH (DIVISION BENCH-3)
1/2026	09.01.2026	FAO-311/2019	GOPINATH SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-01-13	MISC. APPEAL SEC.

2/2026	09.01.2026	WP (C) - 37399/2025	S DASH	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-3
3/2026	09.01.2026	WP (C) - 37397/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
4/2026	09.01.2026	WP (C) - 37376/2025	S DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-7
5/2026	09.01.2026	WP (C) - 37724/2025	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	WRIT BRANCH-6
6/2026	09.01.2026	TRP (C) - 467/2025	A.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-03-02	
7/2026	09.01.2026	CONTC- 5956/2025	R K BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	
8/2026	09.01.2026	CRLMC- 2917/2025	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07	
9/2026	09.01.2026	CRLMC- 69/2026	P.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
10/2026	09.01.2026	CONTC- 5955/2025	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
11/2026	09.01.2026	CRLMC- 41/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
12/2026	09.01.2026	CRLMC- 47/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
13/2026	09.01.2026	CRLMC- 4652/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	
14/2026	09.01.2026	CONTC- 3295/2025	L.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	CONTEMPT
15/2026	09.01.2026	CONTC- 6211/2025	PRATAP KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
16/2026	09.01.2026	CRLMC- 5454/2025	L.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-06	
17/2026	09.01.2026	CMP- 1732/2025	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-11	
18/2026	09.01.2026	CONTC- 6018/2025	PRATAP KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
19/2026	09.01.2026	CRLMC- 5318/2025	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-15	

0/2026	09.01.2026	RPFAM-397/2025	A.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-03-02	
1/2026	09.01.2026	WP (C) - 33791/2025	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-10	WRIT BRANCH-8
2/2026	09.01.2026	CRLA-1115/2024	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
3/2026	09.01.2026	CONTC-4094/2025	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-12	
4/2026	09.01.2026	CRLMC-4721/2025	P.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-14	
5/2026	09.01.2026	WP (C) - 37628/2025	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-1
6/2026	09.01.2026	CRLMC-4561/2025	MS.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	
7/2026	09.01.2026	WP (C) - 266/2026	PRAMOD KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
8/2026	09.01.2026	CRLMC-4310/2025	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	CRIMINAL MISC
9/2026	09.01.2026	WP (C) - 37633/2025	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-4
0/2026	09.01.2026	CRLMC-5564/2025	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
1/2026	09.01.2026	CRLMC-5239/2025	H.S.PAIKRAY	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	
2/2026	09.01.2026	WP (C) - 37744/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6
3/2026	09.01.2026	CRLMC-5684/2025	SUBASH MANSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC
4/2026	09.01.2026	WP (C) - 37730/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6
5/2026	09.01.2026	CRLMC-5344/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
6/2026	09.01.2026	WP (C) - 37664/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	WRIT BRANCH (DIVISION BENCH-2)

7/2026	09.01.2026	CRLMC-5175/2025	S.SUNANDINI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	
8/2026	09.01.2026	CRLMC-5673/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06	
9/2026	09.01.2026	TRP (C) - 471/2025	K.C.SAMAL	C.O.	COURT NO. 16	Order Dtd. 2026-03-02	
0/2026	09.01.2026	WP (C) - 29151/2013	A K SWAIN	C.O.	COURT NO. 16	Order Dtd. 2026-01-08	WRIT BRANCH-3
1/2026	09.01.2026	FAO-350/2025	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	MISC. APPEAL SEC.
2/2026	09.01.2026	CONTC-1699/2025	A.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-06	
3/2026	09.01.2026	WP (C) - 117/2026	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
4/2026	09.01.2026	CONTC-6095/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
6/2026	09.01.2026	CONTC-6004/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
8/2026	09.01.2026	CONTC-6003/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
9/2026	09.01.2026	CONTC-6072/2025	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
0/2026	09.01.2026	CONTC-5775/2025	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
1/2026	09.01.2026	CONTC-5763/2025	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
2/2026	09.01.2026	CONTC-5758/2025	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	
3/2026	09.01.2026	WP (C) - 5777/2025	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	
4/2026	09.01.2026	ABLAPL-11208/2025	D.K.NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-11	BAIL-2
5/2026	09.01.2026	CONTC-5757/2025	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	CONTEMPT
6/2026	09.01.2026	ABLAPL-9985/2025	B.R.SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-10-29	
9/2026	09.01.2026	ABLAPL-339/2025	P.PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
0/2026	09.01.2026	ABLAPL-382/2025	S.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
2/2026	09.01.2026	ABLAPL-12907/2025	G.JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	

3/2026	09.01.2026	ABLAPL-11122/2025	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
4/2026	09.01.2026	ABLAPL-668/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
5/2026	09.01.2026	ABLAPL-2561/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
7/2026	09.01.2026	WP (C) - 299/2026	G ROUT	C.O.	COURT NO. 21	Order Dtd. 2026-03-19	WRIT BRANCH-2
8/2026	09.01.2026	ABLAPL-12813/2025	S.MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-11-20	
9/2026	09.01.2026	ABLAPL-14733/2025	R.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
0/2026	09.01.2026	WP (C) - 30003/2025	MD MOKIM	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-3
1/2026	09.01.2026	ABLAPL-14731/2025	R.SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
3/2026	09.01.2026	WP (C) - 30009/2025	MD MOKIM	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
4/2026	09.01.2026	WP (C) - 23281/2025	S K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	WRIT BRANCH-2
5/2026	09.01.2026	WP (C) - 37517/2025	J SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-21	WRIT BRANCH-1
7/2026	09.01.2026	WP (C) - 3434/2025	R K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-04	WRIT BRANCH-8
8/2026	09.01.2026	ABLAPL-73/2026	B.K.DALAI	C.O.	COURT NO. 21	Order Dtd. 2026-01-07	
9/2026	09.01.2026	ABLAPL-13789/2025	J.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-12	BAIL-2
1/2026	09.01.2026	ABLAPL-14442/2025	P.PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
2/2026	09.01.2026	ABLAPL-12944/2025	D.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
3/2026	09.01.2026	ABLAPL-12835/2025	D.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
4/2026	09.01.2026	ABLAPL-14477/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
5/2026	09.01.2026	ABLAPL-14881/2025	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	
6/2026	09.01.2026	ABLAPL-42/2026	S.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-2

7/2026	09.01.2026	ABLAPL-44/2026	S.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
8/2026	09.01.2026	ABLAPL-48/2026	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
9/2026	09.01.2026	ABLAPL-50/2026	S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
0/2026	09.01.2026	ABLAPL-56/2026	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-2
1/2026	09.01.2026	ABLAPL-58/2026	J.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-18	BAIL-2
2/2026	09.01.2026	ABLAPL-60/2026	B.K.HATI	C.O.	COURT NO. 17	Order Dtd. 2026-02-18	
3/2026	09.01.2026	ABLAPL-66/2026	P.K.PANI	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
4/2026	09.01.2026	CRLMC-4734/2024	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
5/2026	09.01.2026	ABLAPL-67/2026	B.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
6/2026	09.01.2026	WP (C) - 24549/2025	D. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2026-03-02	WRIT BRANCH-5
7/2026	09.01.2026	WP (C) - 36314/2025	R. R. DAS	C.O.	COURT NO. 16	Order Dtd. 2026-01-05	WRIT BRANCH-4
8/2026	09.01.2026	MATA-399/2023	G.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01-05	FIRST APPEAL
9/2026	09.01.2026	CMP-1347/2025	C. R. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-01-06	
0/2026	09.01.2026	CRLMC-5341/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	
1/2026	09.01.2026	ABLAPL-75/2026	S. CHOUDHURY	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	
2/2026	09.01.2026	CRLMC-73/2026	A. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	CRIMINAL MISC
3/2026	09.01.2026	CRLMC-11/2026	SARAT DASH	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	
4/2026	09.01.2026	CRLMC-46/2026	SUVENDU BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	
5/2026	09.01.2026	ABLAPL-54/2026	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2026-01-07	

6/2026	09.01.2026	ABLAPL-52/2026	J. C. BARAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
7/2026	09.01.2026	ABLAPL-41/2026	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
8/2026	09.01.2026	ABLAPL-14977/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
9/2026	09.01.2026	ABLAPL-14578/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
10/2026	09.01.2026	ABLAPL-10413/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
11/2026	09.01.2026	ABLAPL-10319/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
12/2026	09.01.2026	ABLAPL-8188/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
13/2026	09.01.2026	ABLAPL-797/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
14/2026	09.01.2026	ABLAPL-795/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
15/2026	09.01.2026	ABLAPL-800/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	
16/2026	09.01.2026	ABLAPL-13625/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-01-07	BAIL-1
17/2026	09.01.2026	ABLAPL-5158/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
18/2026	09.01.2026	ABLAPL-2546/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
19/2026	09.01.2026	ABLAPL-1688/2025	M. R. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-1
20/2026	09.01.2026	ABLAPL-1063/2025	MANOJA KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	BAIL-2
21/2026	09.01.2026	CMP-2043/2025	L. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-08	
27/2026	09.01.2026	WP (C) - 12022/2025	S K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-02-25	
28/2026	09.01.2026	WP (C) - 43029/2023	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-2)

9/2026	09.01.2026	WP (C) - 26790/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8
1/2026	09.01.2026	WP (C) - 32657/2025	A DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-06	
3/2026	09.01.2026	WP (C) - 37481/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-2
5/2026	09.01.2026	WP (C) - 36258/2025	S K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	
6/2026	09.01.2026	FAO- 443/2025	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	
7/2026	09.01.2026	WP (C) - 20122/2025	S. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-06	WRIT BRANCH-2
9/2026	09.01.2026	WP (C) - 20300/2025	S K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-4
0/2026	09.01.2026	WP (C) - 20122/2025	B. B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-06	WRIT BRANCH-2
2/2026	09.01.2026	WP (C) - 23217/2025	B. B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-06	
3/2026	09.01.2026	WA- 1130/2025	S DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-07	WRIT APPEAL
4/2026	09.01.2026	WP (C) - 37788/2025	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-07	WRIT BRANCH (DIVISIO BENCH-3)
6/2026	09.01.2026	WP (C) - 37813/2025	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-07	WRIT BRANCH-4
7/2026	09.01.2026	OTAPL- 8/2017	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-15	CIVIL REVISION
9/2026	09.01.2026	WP (C) - 37835/2025	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-07	WRIT BRANCH-4
1/2026	09.01.2026	WP (C) - 37851/2025	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-07	
2/2026	09.01.2026	WP (C) - 3116/2025	D SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	WRIT BRANCH (DIVISIO BENCH-2)

4/2026	09.01.2026	WP (C) - 7/2026	P. K. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-07	
5/2026	09.01.2026	WP (C) - 4/2026	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
6/2026	09.01.2026	WP (C) - 37575/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-07	WRIT BRANCH-8
7/2026	09.01.2026	WP (C) - 7476/2022	B SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-07	WRIT BRANCH-5
8/2026	09.01.2026	WP (C) - 36566/2025	B SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	WRIT BRANCH-5
9/2026	09.01.2026	WP (C) - 36262/2025	B BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
0/2026	09.01.2026	WP (C) - 31899/2025	D SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
1/2026	09.01.2026	WP (C) - 413/2026	T BAG	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
2/2026	09.01.2026	WP (C) - 413/2026	M R BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
6/2026	09.01.2026	WP (C) - 413/2026	M R BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-01-08	
6/2026	09.01.2026	CMP- 25/2026	P.C.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-17	
7/2026	09.01.2026	CRLMC- 124/2026	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2026-01-09	CRIMINAL MISC
9/2026	09.01.2026	BLAPL- 11621/2025	P.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
0/2026	09.01.2026	CRLMC- 23/2026	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
1/2026	09.01.2026	BLAPL- 12638/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
2/2026	09.01.2026	ABLAPL- 1956/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
3/2026	09.01.2026	ABLAPL- 2186/2025	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-07	
4/2026	09.01.2026	ABLAPL- 14909/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	

5/2026	09.01.2026	ABLAPL-14903/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-1
7/2026	09.01.2026	ABLAPL-14883/2025	S SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	
8/2026	09.01.2026	WP (C) - 3647/2025	M. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-1
9/2026	09.01.2026	WP (C) - 3647/2025	D. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH-1
10/2026	09.01.2026	BLAPL-10883/2025	D. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
11/2026	09.01.2026	WP (C) - 25337/2025	P NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	WRIT BRANCH-1
12/2026	09.01.2026	BLAPL-10934/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2026-01-08	BAIL-1
13/2026	09.01.2026	ABLAPL-12058/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1
14/2026	09.01.2026	BLAPL-11079/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
15/2026	09.01.2026	ABLAPL-91/2026	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	BAIL-2
16/2026	09.01.2026	ABLAPL-90/2026	B. R. DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-08	
18/2026	09.01.2026	WP (C) - 405/2026	K. K. NATH	C.O.	COURT NO. 16	Order Dtd. 2026-03-09	WRIT BRANCH-2
19/2026	09.01.2026	CRA-13/1995	S BISWAL	C.O.	COURT NO. 16	Order Dtd. 2025-12-23	CRIMINAL APPEAL
20/2026	09.01.2026	CRLREV-1029/2025	R.CH.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-03	
21/2026	09.01.2026	BLAPL-9846/2025	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-12-23	
22/2026	09.01.2026	BLAPL-12531/2025	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2026-01-06	BAIL-1
23/2026	09.01.2026	WP (C) - 36588/2025	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2026-01-05	
24/2026	09.01.2026	WP (C) - 36596/2025	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2026-01-05	WRIT BRANCH-4
25/2026	09.01.2026	BLAPL-7892/2025	M.DAS	C.O.	COURT NO. 15	Order Dtd. 2026-01-08	
26/2026	09.01.2026	ABLAPL-17/2026	B.P.NANDA	C.O.	COURT NO. 15		BAIL-2

7/2026	09.01.2026	ABLAPL-1583/2025	B DAS	C.O.	COURT NO. 15	Order Dtd. 2026-01-07	
8/2026	09.01.2026	ABLAPL-14844/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	BAIL-2
9/2026	09.01.2026	ABLAPL-55/2026	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
0/2026	09.01.2026	BLAPL-12063/2025	SATYA JEET ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
1/2026	09.01.2026	BLAPL-11068/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	BAIL-2
2/2026	09.01.2026	BLAPL-13718/2025	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
4/2026	09.01.2026	CMP-19/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-08	
6/2026	09.01.2026	CRLMC-48/2026	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
8/2026	09.01.2026	CRLMC-39/2026	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
8/2026	09.01.2026	MSA-65/2025	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	MISC. APPEAL SEC.
8/2026	09.01.2026	CRLMC-59/2026	S. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-07	
7/2026	09.01.2026	CRLREV-1009/2025	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	
5/2026	09.01.2026	WP (C) - 37226/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-1
8/2026	09.01.2026	WP (C) - 37235/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-8
0/2026	09.01.2026	WP (C) - 37241/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	
2/2026	09.01.2026	WP (C) - 37253/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	WRIT BRANCH-4
4/2026	09.01.2026	WP (C) - 36696/2025	B. N. SHADHANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	WRIT BRANCH-8

5/2026	09.01.2026	WP (C) - 37295/2025	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	WRIT BRANCH-5
7/2026	09.01.2026	WP (C) - 137/2026	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	
9/2026	09.01.2026	WP (C) - 37634/2025	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	WRIT BRANCH-4
0/2026	09.01.2026	WP (C) - 37184/2025	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	WRIT BRANCH-2
1/2026	09.01.2026	BLAPL-4294/2025	PRATAP KUMAR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-08	
8/2026	09.01.2026	WP (C) - 769/2026	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	
9/2026	09.01.2026	WP (C) - 347/2026	R. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-09	
0/2026	09.01.2026	BLAPL-4294/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-08	
1/2026	09.01.2026	CRLA-1165/2023	N.N.MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL
2/2026	09.01.2026	CRLMC-79/2026	RAJIB BIHARI MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-01-08	
3/2026	09.01.2026	CRLMC-93/2026	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2026-01-09	CRIMINAL MISC
4/2026	09.01.2026	CRLMC-107/2026	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
3/2026	09.01.2026	ABLAPL-14412/2025	GIRIJA SANKAR NAYAK	GENERAL		Order Dtd. 2025-12-23	
4/2026	09.01.2026	ABLAPL-14364/2025	GIRIJA SANKAR NAYAK	GENERAL		Order Dtd. 2025-12-23	
5/2026	09.01.2026	BLAPL-11692/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2026-01-06	
9/2026	09.01.2026	WP (C) - 30995/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-01-05	
0/2026	09.01.2026	WP (C) - 26957/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH (DIVISION BENCH-1)
5/2026	09.01.2026	WP (C) - 27686/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-1
6/2026	09.01.2026	BLAPL-11621/2025	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2026-01-07	

7/2026	09.01.2026	CRLMC-5175/2025	STHITI PRAGYAN SUNANDINI	GENERAL		Order Dtd. 2026-01-06	
8/2026	09.01.2026	CRLMC-5086/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures	
9/2026	09.01.2026	WP (C) - 18749/2018	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	
0/2026	09.01.2026	WPC (OA) - 217/2014	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2021-08-19	OA Branch
2/2026	09.01.2026	WP (C) - 37554/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-01-07	WRIT BRANCH-8
3/2026	09.01.2026	WPC (OAC) - 170/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-14	OA Branch
8/2026	09.01.2026	ABLAPL-13133/2025	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2026-01-07	BAIL-2
5/2026	09.01.2026	WP (C) - 3117/2019	PARSURAM DAS	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH (DIVISION BENCH-2)
9/2026	09.01.2026	WP (C) - 13265/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-03	WRIT BRANCH-2
3/2026	09.01.2026	WP (C) - 17348/2022	DILLIP KUMAR SAHOO	GENERAL		Entire Document	WRIT BRANCH-5
4/2026	09.01.2026	CRLA-1102/2023	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CRIMINAL APPEAL
5/2026	09.01.2026	CRLMP-296/2023	DILLIP KUMAR SAHOO	GENERAL		Entire Document	WRIT BRANCH-5
9/2026	09.01.2026	LAA-18/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-06	FIRST APPEAL
4/2026	09.01.2026	CRLMC-4732/2023	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CRIMINAL MISC
8/2026	09.01.2026	WP (C) - 18916/2018	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)
4/2026	09.01.2026	WP (C) - 27013/2022	SHAKTI PRASAD PANDA	GENERAL		Entire Document	WRIT BRANCH-4
5/2026	09.01.2026	WP (C) - 36876/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01-06	

7/2026	09.01.2026	WP (C) - 36875/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-3
7/2026	09.01.2026	WP (C) - 36873/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-2
8/2026	09.01.2026	WP (C) - 36868/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-5
1/2026	09.01.2026	ABLAPL- 2660/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-07	
6/2026	09.01.2026	ABLAPL- 13141/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-07	BAIL-2
2/2026	09.01.2026	ABLAPL- 5418/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-08	
6/2026	09.01.2026	ABLAPL- 85/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-08	
0/2026	09.01.2026	WP (C) - 37777/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH (DIVISIO BENCH-2)
2/2026	09.01.2026	BLAPL- 10841/2025	SURYA KANTA BAG	GENERAL		Final Order	
3/2026	09.01.2026	WA-16/2025	NIRANJAN HOTA	GENERAL		Order Dtd. 2025-02-25	
4/2026	09.01.2026	WP (C) - 32931/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	WRIT BRANCH (DIVISIO BENCH-2)
5/2026	09.01.2026	WP (C) - 32936/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	
6/2026	09.01.2026	WP (C) - 32933/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	WRIT BRANCH (DIVISIO BENCH-1)
7/2026	09.01.2026	WP (C) - 30644/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	
5/2026	09.01.2026	WP (C) - 31833/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	WRIT BRANCH-7
6/2026	09.01.2026	WP (C) - 32934/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	

0/2026	09.01.2026	WP (C) - 32938/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-19	WRIT BRANCH-5
5/2026	09.01.2026	MATA- 412/2025	PADMINI KUMARI PANIGRAHY	GENERAL		Affidavit	
8/2026	09.01.2026	CRLMC- 4406/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2026-01-05	
6/2026	09.01.2026	WA- 3497/2024	SAHASRANSU SOURAV	GENERAL		Judgement Dtd. 2025-02-25	
3/2026	09.01.2026	WP (C) - 16972/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-18	WRIT BRANCH-3
5/2026	09.01.2026	WP (C) - 21810/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-4
7/2026	09.01.2026	WP (C) - 24838/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-3
2/2026	09.01.2026	WP (C) - 1627/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-7
2/2026	09.01.2026	RFA- 160/2007	B SAHU	GENERAL		Order Dtd. 2026-01-07	FIRST APPEAL
9/2026	09.01.2026	WPC (OAC) - 2049/2016	P MUDULI	GENERAL			OA Branch
0/2026	09.01.2026	FA-52/1975	P R SWAIN	GENERAL			
1/2026	09.01.2026	WP (C) - 25859/2017	P R SWAIN	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-3
2/2026	09.01.2026	FAO- 440/2020	B BEHERA	GENERAL		Order Dtd. 2025-12-22	MISC. APPEAL SEC.
4/2026	09.01.2026	CONTC- 5596/2022	P K JENA	GENERAL		Order Dtd. 2025-07-11	CONTEMPT
6/2026	09.01.2026	WP (C) - 9129/2022	P K JENA	GENERAL		Order Dtd. 2022-06-20	WRIT BRANCH-2
7/2026	09.01.2026	CRLMC- 5464/2025	H K BHOL	GENERAL		Order Dtd. 2025-12-22	
8/2026	09.01.2026	FAO- 530/2025	B MAHALI	GENERAL		Order Dtd. 2026-01-27	
0/2026	09.01.2026	CRLA- 1057/2024	S DAS	GENERAL		Order Dtd. 9999-12-31	

1/2026	09.01.2026	WP (C) - 37194/2025	S DAS	GENERAL		Order Dtd. 2026-01-16	WRIT BRANCH-3
2/2026	09.01.2026	CRLMC- 57/2026	P K DASH	GENERAL		Order Dtd. 2026-01-08	
8/2026	09.01.2026	CRLMC- 2690/2006	K SAHOO	GENERAL		Order Dtd. 2017-12-15	
9/2026	09.01.2026	ABLAPL- 7220/2025	S N GAYA	GENERAL		Order Dtd. 2026-01-06	BAIL-1
0/2026	09.01.2026	CMP- 752/2019	P K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
1/2026	09.01.2026	CRLA- 202/2015	D SAMAL	GENERAL		Order Dtd. 2016-11-08	
2/2026	09.01.2026	WP (C) - 23224/2017	K C SAMAL	GENERAL		PetitionEntire Order, Petition With Annexures,	WRIT BRANCH-8
3/2026	09.01.2026	OJC- 6196/1996	D K JENA	GENERAL		PetitionEntire Order, Petition With Annexures,	
4/2026	09.01.2026	OJC- 8431/1998	D K MOHANTY	GENERAL		PetitionCounter, Rejoinder, Entire Order, Petition With Annexures,	
2/2026	09.01.2026	ABLAPL- 635/2019	C SAHU	GENERAL		Order Dtd. 2019-03-29	
4/2026	09.01.2026	ABLAPL- 13599/2023	P K BARIK	GENERAL		Order Dtd. 2023-11-22	BAIL-2
8/2026	09.01.2026	WP (C) - 1455/2013	S K SAMIM	GENERAL		PetitionEntire Order, Petition With Annexures,	WRIT BRANCH (DIVISIO BENCH)
1/2026	09.01.2026	RSA- 310/2009	P C MOHANTY	GENERAL		Decree	SECOND APPEAL
5/2026	09.01.2026	WP (C) - 37690/2025	A SAHOO	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-1
8/2026	09.01.2026	WP (C) - 3001/2025	H JENA	GENERAL		Order Dtd. 9999-12-31	
0/2026	09.01.2026	CRLREV- 15/2024	H K MALLICK	GENERAL		Order Dtd. 2026-01-06	CRIMINAL REVISION
3/2026	09.01.2026	ABLAPL- 45/2026	R SWAIN	GENERAL		Order Dtd. 2026-01-07	BAIL-2

3/2026	09.01.2026	CRLMP-1391/2025	S SAHOO	GENERAL		Order Dtd. 2025-12-05	
4/2026	09.01.2026	WP (C) - 36559/2025	J P KAR	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH (DIVISIO BENCH-1)
5/2026	09.01.2026	WP (C) - 27486/2025	S DASH	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH (DIVISIO BENCH-1)
7/2026	09.01.2026	CONTC-3579/2025	D BISWAL	GENERAL		Order Dtd. 2025-08-08	
8/2026	09.01.2026	WP (C) - 31414/2025	U DAS	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-5
9/2026	09.01.2026	CONTC-5895/2025	P K JENA	GENERAL		Order Dtd. 2026-01-07	
0/2026	09.01.2026	CONTC-5581/2025	P K JENA	GENERAL		Order Dtd. 2026-01-07	
1/2026	09.01.2026	CONTC-6106/2025	P K JENA	GENERAL		Order Dtd. 2026-01-07	
2/2026	09.01.2026	CONTC-5972/2025	P K JENA	GENERAL		Order Dtd. 2026-01-07	
3/2026	09.01.2026	WP (C) - 6054/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	
4/2026	09.01.2026	WP (C) - 36402/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
5/2026	09.01.2026	WP (C) - 36890/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6
6/2026	09.01.2026	WP (C) - 37073/2025	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
7/2026	09.01.2026	CONTC-5156/2025	P K JENA	GENERAL		Order Dtd. 2026-01-07	CONTEMPT
8/2026	09.01.2026	WP (C) - 32408/2025	D DAS	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH (DIVISIO BENCH-1)
9/2026	09.01.2026	WP (C) - 29414/2025	P PARIDA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-3

0/2026	09.01.2026	WP (C) - 11988/2025	P K MISHRA	GENERAL		Order Dtd. 2026-01-09	
1/2026	09.01.2026	WP (C) - 10545/2025	A T NAYAK	GENERAL		Order Dtd. 2026-01-06	
2/2026	09.01.2026	TRP (C) - 3/2026	M BEHERA	GENERAL		Order Dtd. 2026-03-09	
3/2026	09.01.2026	CMP- 610/2025	M BEHERA	GENERAL		Order Dtd. 2026-01-05	
4/2026	09.01.2026	RSA- 508/2025	M BEHERA	GENERAL		Order Dtd. 2026-02-16	SECOND APPEAL
7/2026	09.01.2026	WP (C) - 6758/2009	S K MOHARANA	GENERAL		Order Dtd. 2009-09-15	
9/2026	09.01.2026	FAO- 340/2012	N SARKAR	GENERAL		Order Dtd. 2026-02-11	MISC. APPEAL SEC.
0/2026	09.01.2026	SA-56/1988	S NAYAK	GENERAL		Order Dtd. 2017-11-30	
1/2026	09.01.2026	WP (C) - 42035/2023	K S DAS	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-8
2/2026	09.01.2026	WP (C) - 20899/2016	S S BISWAL	GENERAL		Order Dtd. 2016-12-05	
3/2026	09.01.2026	WP (C) - 5324/2003	S S BISWAL	GENERAL		Order Dtd. 2016-12-05 Petition With Annexures,	
4/2026	09.01.2026	WP (C) - 7267/2018	S S BISWAL	GENERAL		Order Dtd. 2018-05-03	
5/2026	09.01.2026	WP (C) - 12634/2014	S S BISWAL	GENERAL		Order Dtd. 2015-03-04	
6/2026	09.01.2026	WP (C) - 20905/2016	S S BISWAL	GENERAL		Order Dtd. 2015-03-04	
7/2026	09.01.2026	WP (C) - 20888/2016	S S BISWAL	GENERAL		Order Dtd. 2015-03-04	
9/2026	09.01.2026	WP (C) - 20908/2016	S S BISWAL	GENERAL		Order Dtd. 2015-03-04	
0/2026	09.01.2026	OJC- 1378/2001	S BISWAL	GENERAL		Order Dtd. 2025-08-22	WRIT BRANCH-8

1/2026	09.01.2026	CRLMC-1697/2023	M SETHI	GENERAL		Order Dtd. 2025-11-03	CRIMINAL MISC
3/2026	09.01.2026	WP (C) - 3691/2009	R C MOHAPATRA	GENERAL		Petition With Annexures	
4/2026	09.01.2026	WP (C) - 6644/2002	R C MOHAPATRA	GENERAL		Petition With Annexures	
5/2026	09.01.2026	WP (C) - 15588/2013	R C MOHAPATRA	GENERAL		Petition With Annexures	
6/2026	09.01.2026	CMP-446/2016	B SINGH	GENERAL		Order Dtd. 2017-07-19	
7/2026	09.01.2026	WP (C) - 33857/2025	MITHUN DAS	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH (DIVISIO BENCH-3)
9/2026	09.01.2026	ABLAPL-138/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-01-09	BAIL-2
0/2026	09.01.2026	ABLAPL-141/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-01-09	BAIL-1
1/2026	09.01.2026	CMP-2111/2025	B BEHERA	GENERAL		Order Dtd. 2026-02-02	
2/2026	09.01.2026	WP (C) - 29732/2025	S K AHESAN	GENERAL		Order Dtd. 2025-12-03	
3/2026	09.01.2026	WP (C) - 37361/2025	R PRADHAN	GENERAL		Order Dtd. 2026-01-08	WRIT BRANCH-7
4/2026	09.01.2026	BLAPL-13387/2025	,K K NATH	GENERAL		Order Dtd. 2025-12-24	
5/2026	09.01.2026	WP (C) - 29750/2024	S BISWAL	GENERAL		Order Dtd. 2026-02-25Entire Order,Petition With Annexures,	WRIT BRANCH (DIVISIO BENCH-2)
6/2026	09.01.2026	CRLMC-93/2026	M K MOHANTY	GENERAL		Order Dtd. 2026-01-09Entire Order,Petition With Annexures,	CRIMINAL MISC
8/2026	09.01.2026	CRLMC-5610/2025	S K SAHOO	GENERAL		Order Dtd. 2026-01-06	
9/2026	09.01.2026	WP (C) - 35101/2025	S SAMAL	GENERAL		Order Dtd. 2025-12-15	
0/2026	09.01.2026	CRLMP-1603/2025	S K BISWAL	GENERAL		Order Dtd. 2026-01-05	
1/2026	09.01.2026	ABLAPL-12887/2025	P K PAL	GENERAL		Order Dtd. 2026-01-07	BAIL-1
2/2026	09.01.2026	WP (C) - 36890/2025	M K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6

3/2026	09.01.2026	WP (C) - 37363/2025	M K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7
4/2026	09.01.2026	WP (C) - 37073/2025	M K JENA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
6/2026	09.01.2026	CRLMC- 472/2025	A K BARIK	GENERAL		Order Dtd. 9999-12-31	
7/2026	09.01.2026	CRLMC- 472/2025	A K BARIK	GENERAL		Order Dtd. 9999-12-31	
9/2026	09.01.2026	CMP- 516/2025	L MOHANTY	GENERAL		Order Dtd. 2025-05-09	
1/2026	09.01.2026	CMP- 1918/2025	U K PANDA	GENERAL		Order Dtd. 2026-01-09	
3/2026	09.01.2026	CMP- 1762/2025	P BASTIA	GENERAL		Order Dtd. 2025-12-18	
6/2026	09.01.2026	RPFAM- 298/2024	P BEHERA	GENERAL		Order Dtd. 2026-03-02	FIRST APPEAL
8/2026	09.01.2026	WP (C) - 37137/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2026-01-08	
2/2026	09.01.2026	ABLAPL- 62/2026	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2026-01-07	
3/2026	09.01.2026	WP (C) - 37010/2025	D. D. NAIK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-1
4/2026	09.01.2026	RPFAM- 379/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2026-03-23	
5/2026	09.01.2026	CRLMC- 80/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-09	
6/2026	09.01.2026	WP (C) - 37089/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-09	WRIT BRANCH-2
7/2026	09.01.2026	ABLAPL- 103/2026	SURENDRA DAS	GENERAL		Order Dtd. 2025-01-09	

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